

**MINISTRY OF SCIENCE AND TECHNOLOGY  
(VIGYAN AUR PRAUDYOGIKI MANTRALAYA)**

**A. DEPARTMENT OF SCIENCE AND TECHNOLOGY  
(VIGYAN AUR PRAUDYOGIKI VIBHAG)**

1. Formulation of policies relating to Science and Technology.
2. Matters relating to the Scientific Advisory Committee of the Cabinet (SACC) and Scientific Advisory Council to the Prime Minister (SAC-PM).
3. Promotion of new areas of Science and Technology with special emphasis on emerging areas.
  - (a) Research and Development through its research institutions or laboratories for development of indigenous technologies in co-ordination with the concerned Ministry or Department;
  - (b) Research and Development activities to promote utilization of by-products to develop value added chemicals,
  - (c) Research, Development and Demonstration activities to promote utilization of novel Solar Energy Systems.
  - (d) Research, Development and Demonstration activities to promote novel household and community based water treatment systems.
4. Futurology.
5. Coordination and integration of areas of Science & Technology having cross-sectoral linkages in which a number of institutions and departments have interest and capabilities.
6. Undertaking or financially sponsoring scientific and technological surveys, research design and development, where necessary.
7. Support and Grants-in-aid to Scientific Research Institutions, Scientific Associations and Bodies.
8. All matters concerning:
  - (a) Science and Engineering Research Council;
  - (b) Technology Development Board and related Acts such as the Research and Development Cess Act,1986 (32 of 1986)

and the Technology Development Board Act,1995 (44 of 1995);

- (c) National Council for Science and Technology Communication {excluding matters relating to planetariums, Science Centres, Science Cities and National Council of Science Museums (NCSM) which pertains to Ministry of Culture};
- (d) National Science and Technology Entrepreneurship Development Board;
- (e) International Science and Technology Cooperation including appointment of scientific attaches abroad (These functions shall be exercised in close cooperation with the Ministry of External Affairs);
- (f) Autonomous Science and Technology Institutions relating to the subject under the Department of Science and Technology namely
  - (i) Agharkar Research Institute (ARI), Pune;
  - (ii) Aryabhata Research Institute for Observational Sciences (ARIES), Nainital;
  - (iii) Birbal Sahni Institute of Palaeobotany (BSIP), Lucknow;
  - (iv) Bose Institute (BI), Kolkata;
  - (v) Centre for Liquid Crystal Research (CLCR), Bangalore;
  - (vi) Indian Association for the Cultivation of Science (IACS), Kolkata;
  - (vii) Indian Institute of Astrophysics (IIA), Bangalore;
  - (viii) Indian Institute of Geomagnetism (IIG), Navi Mumbai;
  
  - (ix) International Advanced Centre for Research in Powder Metallurgy and New Materials (ARCI), Hyderabad;

- (x) Jawaharlal Nehru Centre for Advanced Scientific Research (JNC), Bangalore;
- (xi) National Accreditation Board for Testing and Calibration Laboratories (NABL), New Delhi;
- (xii) Raman Research Institute (RRI), Bangalore;
- (xiii) S.N. Bose National Centre for Basic Sciences (SNB), Kolkata;
- (xiv) Sree Chitra Tirunal Institute for Medical Sciences and Technology (SCT), Thiruvananthapuram;
- (xv) Technology Information, Forecasting and Assessment Council (TIFAC), New Delhi;
- (xvi) Vigyan Prasar (VP), Noida;
- (xvii) Wadia Institute of Himalaya Geology (WIHG), Dehradun;
- (xviii) Institute of Advanced Study in Science and Technology (IASST), Guwahati;
- (g) Professional Science Academies promoted and funded by Department of Science and Technology;
  - (i) Indian National Science Academy (INSA), New Delhi;
  - (ii) National Academy of Science (NAS), Allahabad;
  - (iii) Indian National Academy of Engineering (INAE), New Delhi;
  - (iv) Indian Academy of Science (IAS), Bangalore;
  - (v) Indian Science Congress Association (ISCA), Kolkata;
- (h) The Survey of India (SOI);
- (i) National Atlas and Thematic Mapping Organisation (NATMO);
- (j) National Spatial Data Infrastructure and promotion of G.I.S. and Geospatial Technologies;
- (k) The National Innovation Foundation (NIF), Ahmedabad.
- (l) Science and Engineering Research Board {The Science and Engineering Research Board Act, 2008 (9 of 2009)}

9. Matters commonly affecting Scientific and technological departments/organisations/institutions e.g. financial, personnel, purchase and import policies and practices.
10. Management Information Systems for Science and Technology and coordination thereof.
11. Matters regarding Inter-Agency/Inter-Departmental coordination for evolving science and technology missions.
12. Matters concerning domestic technology particularly the promotion of ventures involving the commercialization of such technology other than those under the Department of Scientific and Industrial Research.
13. All other measures needed for the promotion of science and technology and their application for the development and security of the nation.
14. Matters relating to institutional Science and Technology capacity building including setting up of new institutions and institutional infrastructure.
15. Promotion of Science and Technology at the State, District, and Village levels for grass-roots development through State Science and Technology Councils and other mechanisms.
16. Application of Science and Technology for weaker sections, women and other disadvantaged sections of Society.